

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

B E F O R E T H E R E G I S T R A R M R S . R A C H N A G U P T A

Civil Appeal No(s). 11525/2011

A.SUBBURAM

Appellant(s)

V E R S U S

STATE OF T.NADU & ANR.
(with interim relief and office report)

Respondent(s)

Date : 21/07/2015 This appeal was called on for hearing today.

For Appellant(s)

N U L L

For Respondent(s)

U P O N h e a r i n g t h e c o u n s e l t h e C o u r t m a d e t h e f o l l o w i n g
O R D E R

File not received.

List again on 10.8.2015.

(RACHNA GUPTA)
Registrar